

**Construction of Building for Tea Research Centre in Darjeeling**

1696. SHRI K. B. CHETTRI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that the construction of building for the Tea Research Centre in the District of Darjeeling has been unusually delayed;

(b) if so, the reasons thereof; and

(c) when Government propose to start the centre?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI K. K. GOYAL): (a) and (b). There has been some delay in completion of the building because the progress of construction was hampered by long spells of rainy days at the site and shortage of cement. The need for making some additions and alterations to the original design of the building also caused some delay.

(c) The Centre is already engaged in various types of field trials in the farm attached to it. Work in the laboratory is expected to start by the middle of 1979.

**Improvement of Bhubaneswar Aerodrome for Boeing Landing**

1697. SHRI PRADYUMNA BAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the progress so far made in improving the conditions of Bhubaneswar aerodrome for the Boeing landing; and

(b) when the work is likely to be completed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The main runway at Bhubaneswar is being resurfaced to improve its riding

quality to make it suitable for limited Boeing 737 operations. The resurfacing is likely to be completed by the end of March, 1979. Moreover, an estimate for Rs. 15 lakhs has been sanctioned for additions and alterations to the terminal building to improve the passenger handling facilities. This work also will commence shortly.

**Enquiry into Skyjacking of Aircraft at Varanasi in December, 1978**

1698. SHRI SHAMBHU NATH CHATURVEDI:

SHRI K. A. RAJAN:

SHRI KANWAR LAL GUPTA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the enquiry into the Skyjacking of the Boeing Aircraft at Varanasi in December last have been completed; and

(b) if so, with what result and follow up action?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The Crime Branch of the Uttar Pradesh C.I.D. has completed the investigations of the case. The accused were charge-sheeted on 17.2.1979 under the relevant sections of the Indian Penal code. The case has been sent to the Court for trial. The accused are still in jail.

**बैंक श्रृंखलों की फिल्टरों को जमा करना**

1699. श्री क्या राम साहब : क्या उप प्रधानमंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीयकृत बैंकों के कुछ ऐसे नियम हैं जिनके अन्तर्गत बैंक श्रृंखलों की फिल्टरों को देव दारियों से पहले बैंकों में जमा नहीं कराया जा सकता ;